

CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

C.P.No.107/2018 in O.A.No.1702/2014

Dated Wednesday, the 31st day of October, 2018

PRESENT

Hon'ble Mrs.Jasmine Ahmed, Judicial Member

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Hon'ble Mr.R.Ramanujam, Administrative Member

P.S.Hari Kumar,
Senior Stock Verifier,
O/o. The Sr.AFA/W&S/PTJ,
Southern Railway, Podanur.

By Advocate M/s.Ratio Legis

1. J.Viswanathan,
The Principal Financial Advisor
& Chief Accounts Officer,
Southern Railway, Chennai -3. **...Respondent**

By Advocate Mrs.R.Sathyabama

(Order: Pronounced by Hon'ble Mrs.Jasmine Ahmed, Member(J))

Mr.T.Vijayakumar for M/s.Ratio Legis, Counsel for the applicant present and wants to withdraw the contempt petition. He has also made an endorsement in the file to that effect. Accordingly, the CP is dismissed as withdrawn.

**(R.RAMANUJAM)
MEMBER (A)**

**(JASMINE AHMED)
MEMBER(J)**

31.10.2018

M.T.